

ITEM NO.14

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).465/2024

SHARIF D. RANGNEKAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 02-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Rohin Bhatt, Adv.
Mr. Ibad Mushtaq, AOR
Ms. Akanksha Rai, Adv.
Ms. Gurneet Kaur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable on 11 September 2024.
- 2 Liberty to serve the respondents dasti, in addition.
- 3 The Registry shall list Writ Petition (C) No 275 of 2021, together with the present matter, on the next date of listing.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR